

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
RAJYA SABHA

**UNSTARRED QUESTION NO.2543
TO BE ANSWERED ON 17.03.2021**

Empowerment of PwDs

2543. Shri Sushil Kumar Gupta:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government has taken any new measures in the last one year to empower People with Disabilities (PwDs) and bring them in the mainstream of the society by providing aids and assistive devices;
- (b) the number of social empowerment camps that have been organised during the last three years, State-wise;
- (c) whether Government has any plan to increase the reservation for the disabled in Government jobs and in Higher education; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

SHRI KRISHAN PAL GURJAR

(a) Yes, Sir. While COVID-19 is impacting the entire population, persons with disabilities are more vulnerable to the disease due to their physical, sensory and cognitive limitations. Keeping this in view, the Department has formulated a Standard Operating Procedure (SOP) for the identification of beneficiaries and distribution of aids and assistive devices under the 'Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP)' Scheme. Measures to ensure protection and safety such as temperature checks, social distancing, sanitization etc. have been followed strictly. Special emphasis has been given to the use of masks, gloves and PPE kits etc.

(b) State-wise details of camps organised during the last three years under ADIP Scheme are **at Annexure.**

(c) & (d). The Government has enacted the Rights of Persons with Disabilities (RPwD) Act, 2016 which came into force on 19.04.2017 providing various rights & entitlements to Persons with Disabilities. Section 34 of the said Act provides for increased reservation in Government establishments from 3% (in the erstwhile repealed PwD Act, 1995) to 4 % (in the current RPwD Act, 2016) for certain categories of persons with benchmark disabilities (disability of 40% or more). Similarly, Section 32 of the said Act provides for increased reservation in Government/Government aided higher educational institutions from 3% to 5% for persons with benchmark disabilities.

Annexure referred to in reply to part (b) of Rajya Sabha Admitted Unstarred Question No.2543 raised by Shri Sushil Kumar Gupta, MP for answer on 17.03.2021 regarding "Empowerment of PwDs".

State-wise number of camps organised under the 'Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances' (ADIP) Scheme during the last three years.

		2017-18	2018-19	2019-20
S. No.	Name of the State / UTs	No. of Camps	No. of Camps	No. of Camps
1	Andhra Pradesh	20	24	29
2	Bihar	58	27	8
3	Chhattisgarh	16	3	16
4	Goa	4	2	1
5	Gujarat	151	28	21
6	Haryana	40	33	31
7	Himachal Pradesh	39	21	5
8	Jammu and Kashmir	29	21	11
9	Jharkhand	6	14	2
10	Karnataka	35	62	29
11	Kerala	121	82	15
12	Madhya Pradesh	128	84	152
13	Maharashtra	105	127	145
14	Odisha	135	54	147
15	Punjab	96	29	101
16	Rajasthan	15	41	43
17	Tamil Nadu	92	72	37
18	Uttar Pradesh	175	175	185
19	Uttarakhand	37	68	45
20	West Bengal	144	64	42
21	Andaman & Nicobar	5	5	1
22	Chandigarh	2	2	1
23	Dadra & Nagar Haveli	2	0	6
24	Daman & Diu	2	2	0
25	Delhi	23	24	15
26	Lakshadweep	9	1	0
27	Puducherry	2	2	1
28	Arunachal Pradesh	2	3	2
29	Assam	44	10	23
30	Manipur	11	0	3
31	Meghalaya	2	7	1
32	Mizoram	2	6	0
33	Nagaland	2	4	2
34	Sikkim	2	2	1
35	Tripura	4	15	6
36	Telangana	26	20	29
37	Ladakh	0	0	0
Total		1586	1134	1156